THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (Shri O. V. Alagesan): (a) The proposal is to constitute a Control Board for a 1,50,000 KW thermal station to be set up at Delhi during the Third Plan jointly by Delhi and Punjab The constitution of the Board is pending the concurrence of the Delhi Municipal Corporation.

## (b) Does not arise

## DELHI-BOMBAY TRAIN VIA ITARSI

\*388 SHRI NIRANJAN SINGH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal under Government's consideration to start one Delhi-Bombay train via Itarsi; and
- (b) if so, when this proposal is likely to be given effect to?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY). (a) There is a tentative proposal to introduce an additional train between Delhi and Bombay via Itarsi.

(b) The implementation of the proposal is likely to materialise after March, 1966

## नई दिल्ली के डाक घरों मे रसीद बुकों की कमी

\*३८९ श्री महाबीर दास : क्या परिवहन तथा संचार मंत्री यह बनाने की कृपा करेंगे कि :

- (क) क्या यह मच है कि २३ तथा २४ प्रप्रैल, १६६२ को नई दिल्ली के डाकघरों ने (ईस्टर्न कोर्ट के डाक घर को छोडकर) इस कारण से टेलीफोन बिलो का भुगतान लेने से इन्कार कर दिया कि उन डाक घरों मे रसीद बुके उपलब्ध नहीं थी,
- (ख) यदि हा, तो डाक घरों में रसीद बुको की कमी के क्या करण हैं;

- (ग) क्या यह सच है कि डाकघरों के ग्रधिकारियों को यह पता नहीं था कि रसीद बुको का कितना स्टॉक है ग्रौर इसलिये वे पर्याप्त संख्या में रसीद बुके मंगा कर नहीं रख संके'. ग्रौर
- (घ) यदि उपरोक्त भाग (ग) का उत्तर 'हा' हो, तो सरकार इस मामले में क्या कार्यवाही कर रही है ?
- †[SHORTAGE OF RECEIPT BOOKS IN POST OFFICES OF NEW DELHI

\*389 SHRI MAHABIR DASS: Will the Minister of Transport and Communications be pleased to state:

- (a) whether it is a fact that on the 23rd and the 24th April, 1962, the post offices in New Delhi (excepting Eastern Court post office) refused to receive payments for telephone bills on the plea that the receipt books were not available in those post offices,
- (b) if so, the reasons for the shortage of receipt books in the post offices;
- (c) whether it is a fact that the officers of the post offices were not aware of the quantity of stocks of receipt books and therefore they could not send for receipt books and keep the same in sufficient number; and
- (d) if the answer to part (c) above be in the affirmative, what action Government are taking in the matter?

## परिवहन तथा संचार मंत्री (श्री जगजीवन राम). (क) जी नहीं। केवल कनाट प्लेस स्थित डाक घर ने २४ अप्रैल, १६६२ को कुछ समय के लिए प्सीद-पुस्तिकाओं के न होने के कारण टेलीफोन विलो की अदायगी स्वीकार नहीं की थीं।

(ख) इसका मुख्य कारण यह था कि पहले दिन ग्रपवादस्वरूप बहुत बडी सख्या में रसीदे जारी की गई थी, जो कि ग्रामतौर पर

<sup>†[ ]</sup> English translation.

जारों को जाने वाली रसीदों की ग्रौमत सख्य की लगभग दुगुनों थी, साथ ही गवर्न नंट प्रेमों द्वारा पर्याप्त मात्रा में मध्लाई न भेजने के कारण भो स्टाक में इजानियरिंग— ६ फार्म की स्थिति सनोग्रजनक नहीं थीं।

- (ग) जानही । श्रविकारियो कास्टाक की स्थिति कापताथा, किन्तुस्ट कि की फिरसे पूर्तिकरने में कुछ देरी हो गई।
- (घ) उराप्तृत फार्म प्राप्त करने में जिन कर्नचारियों के कारण देरी हुई, उनते विरुद्ध उचित कार्रवाई की जा रही है। काराट प्लेस स्थित डाक घर में क फी सख्या में फार्म भेज दिये गये है, जिससे कि फार्मों की कमी की भविष्य में पूनरावृत्ति न हो।

†[The MINISTER of TRANSPORT AND COMMUNICATIONS (SHRI JAGJIVAN RAM) (a) No, Sil Only Connaught Place Post Office did not accept payments for telephone bills for some time on the 24th April, 1962 for want of receipt books

- (b) This was due mainly to exceptionally heavy issue of receipts on the previous day which was about double the average number issued normally, and also the unsatisfactory stock position of the Eng-9 form owing to the failure of the Government Presses to supply adequate quantities
- (c) No The officers were aware of the stock position but there was some delay in replenishing the stock
- (d) Suitable action is being taken against the officials at fault for delay in obtaining the appropriate form Adequate quantities have been supplied to Connaught Place Post Office to prevent a recurrence of the shortage]

Passenger Halt between Hindol Road and Meramandeli Stations

\*390 SHRIMATI NANDINI SAT-PATHY Will the Minister of Railways be pleased to state

- (a) whether Government have received any petitions from public for opening a passenger halt between Hindol Road and Meramandeli Railway Stations on the South Eastern Railway in the State of Olissa, and
- (b) if so, what steps Government have taken in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN) (a) and (b) Yes Sir The proposal was examined but not accepted for want of adequate justification at present

PHOTOGRAPHS OF SCHOOL-GOING CHILDREN
FOR AVAILING OF RAILWAY TICKET
CONCESSION

\*391 SHRI V V SARWATE Will the Minister of RAILWAYS be pleased to state

- (a) whether it is a fact that the photographs of the school-going children who apply for railway ticket concession for going to their native places during summer vacation are also required to be sent with the applications;
- (b) if so what are the reasons for the same, and
- (c) whether students holding photoidentity cards duly signed by the head of the educational institution concerned, can be allowed such concessions on the production of such identity card without the production of copies of photographs?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S V RAMASWAMY) (a) No, SIr

(b) and (c) Do not arise

<sup>†[]</sup> English translation